

Illegal sale of aviation fuel

1081. SHRI ISHAQUE SAMBHALI:
SHRI VASANT SATHE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a regular racket of illegal sale of aviation fuel while in transit from the I.O.C. depot at Wadala to Santa Cruz Airport has come to light;

(b) whether any investigations were conducted into this matter and if so, the outcome thereof; and

(c) the action being taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) to (c). No regular racket has been reported of illegal sale of aviation fuel in transit from the IOC depot at Wadala to Santa Cruz Airport. However, suspecting some theft of its aviation turbine fuel while in transit from Wadala to Santa Cruz, IOC organised a vigil as a result of which one employee was caught red handed while unauthorisingly transferring the product from IOC tank truck to private contractor's tank truck. The employee has been handed over to the police and the matter is under police investigation. Departmental action has also been initiated against the concerned employee.

Complaint against sub-heads working in D.A.O.'s Office New Delhi (Northern Railway)

1032. SHRI MAHADEEPAK SINGH SHAKYA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 1071 on the 30th July, 1974 regarding complaint against Sub-heads working in DAO's office, New Delhi (Northern Railway) and to state:

(a) whether investigations in the case have been completed;

(b) if so, results thereof; and

(c) action taken against the staff at fault?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) The investigations are nearing completion and are expected to be finalised shortly.

(b) and (c). Appropriate action will be taken in the matter on completion of the investigations, on the basis of the facts revealed.

Collision of passenger train bound for Faizabad from Mughalsarai with truck at Railway Crossing

1034 SHRI SHIV KUMAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether on 27th October, 1974 a passenger train bound for Faizabad from Mughalsarai collided with a truck at a railway crossing; and

(b) if so, facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). No such accident occurred on 27-10-1974. However, on 25-10-1974 while train No. IMF Mughalsaria-Faizabad Passenger was running between Ayodhya and Acharya Narendra Dev stations on the Faizabad-Varanasi section of Lucknow Division, it collided with a truck at manned level crossing gate No 114B/2.

As a result of this accident, 5 occupants of the truck sustained minor injuries.